



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.03.2025

NOTICE

Please take notice that the bench notified for the **Court of Chairperson** on **27.03.2025 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (10:30 AM)

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
- 2. Hon'ble Mr. Barun Mitra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar